NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Mr. Suresh N. Chadha

M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

Sudhakal 17. Bagaikal

M. P. Sharma PCS - Shemo for Pelilian

ORDER

C.P. No. 44/397, 398/CLB/MB/2014

Ld. Representatives for both sides present.

Both sides inform that negotiations for settlement between the parties are in progress.

At the request of both the sides, list this matter for hearing on 23rd January, 2017.

SD/-

B.S.V. PRAKASH KUMAR Member (Judicial)

SD/-

V. NALLASENAPATHY Dated: 08.12.2016 Member (Technical)